## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 201 of 2017 CP NO. 161/241//HDB/2017
NAME OF THE COMPANY	Redson consultancy services Pvt Ltd
NAME OF THE PETITIONER (S)	Pentyala swamya & Anothers
NAME OF THE RESPONDENT(S)	Kandula srinivasa rao & Redson consultancy services Pvt Ltd &(02)others
UNDER SECTION	241

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
		*	

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaran RZ, R3	Aus	9549056652	
NARESH KUMBRSANGAM	Advocate	9000 666 672	Am
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Heard Shri S. Chidambaram, Learned PCS and Shri Naresh Kumar Sangam, Learned Counsel for the Respondent Company.

At the request of the learned counsel, post the case on 10.01.2018.

Member (T)

Member (J)

Bm